

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1705
ANSWERED ON 03.08.2026

**MINERAL PROCESSING, BENEFICIATION AND RECYCLING CAPACITY FOR
KEY MINERALS**

1705. DR. RAMRAO SAKHARAM WADKUTE:
DR. KAVITA PATIDAR:

Will the Minister of MINES be pleased to state:

- (a) the progress achieved in developing domestic mineral processing, beneficiation and recycling capacity for key minerals, including critical and strategic minerals as of May, 2026;
- (b) the details of new processing units, recycling facilities and value-addition infrastructure established under Government initiatives;
- (c) whether integration of mineral beneficiation with downstream industries such as electronics, EVs and renewable energy has been undertaken;
- (d) if so, the details thereof; and
- (e) the impact achieved in terms of import substitution, value addition and supply chain resilience?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)

(a) to (b): Under Incentive Scheme for Promotion of Critical Mineral Recycling, launched under National Critical Mineral Mission, 58 recycling entities have been declared eligible with pledged capacity of around 850 kilo tons per annum (KTPA) against 270 KTPA target capacity and pledged investment of more than ₹5,200 crore. The details of 58 recycling entities are given at Annexure.

(c) to (e): To build supply chain resilience and reduce import dependence in critical minerals, the eligible recyclers under the Incentive Scheme for recycling of critical minerals have been mandated to recover critical minerals of specified high-purity levels so as to make them suitable for use by downstream industries. The critical minerals such as lithium, nickel, cobalt, graphite, tin, rare earth elements, etc. recovered through this Scheme are important input materials for manufacturing in downstream industries like electronics, electric vehicles, renewable energy and other key sectors.

Annexure

Annexure referred to in reply to part (a) to (b) of RS USQ 1705 answered on 03.08.2026 regarding 'Mineral Processing, Beneficiation and Recycling Capacity for Key Minerals'

State/ UT	No of entities	Pledged Capacity (KTPA)	Investment pledged (₹ Crores)
Andhra Pradesh	5	81.0	1308.7
Chhattisgarh	1	5.0	27.0
Goa	1	10.5	27.5
Gujarat	6	104.0	718.3
Haryana	5	43.5	228.1
Jammu and Kashmir	1	5.0	25.1
Karnataka	5	31.1	404.3
Madhya Pradesh	4	36.0	377.8
Maharashtra	10	71.9	607.3
Rajasthan	2	16.0	54.6
Tamil Nadu	3	26.0	234.9
Telangana	3	37.2	182.6
Uttar Pradesh	8	205.5	680.7
Uttarakhand	3	180.4	330.9
West Bengal	1	5.0	53.5
Grand Total	58	858	5261